

**ITEM NO.126**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**ALLAHABAD BENCH**  
**PRAYAGRAJ**

**CP (IB) No.42/ALD/2022**

**Date of Order: 26<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ALMIGHTY INFRAHEIGHTS PRIVATE LIMITED V/S BHOLA SINGH JAIPRAKASH CONSTRUCTION LTD.</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Re-notified to 29<sup>th</sup> April, 2024.

**-Sd-  
(Court Officer)**

**26<sup>th</sup> April, 2024**

*Avaneesh Kumar Singh*  
(Stenographer)